

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 18, 19 and 20 of 2010

Dated : 8th March, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 18 of 2010

Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

U.P. Power Corporation Ltd. & Ors. ...Respondent(s)

Appeal No. 19 of 2010

Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

M/s. Madhyanchal Vidyut Vitran Nigam Ltd. & Ors. .. Respondent(s)

Appeal No. 20 of 2010

Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

M/s. Paschimanchal Vidyut Vitran Nigam Ltd. & Ors. .. Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Shashank Pandit

ORDER

Heard the learned counsel for the parties.

Post the matter for further hearing on **15.03.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks